

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3470
ANSWERED ON:12.02.2014
INDIAN INSTITUTE OF MANAGEMENT
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal seeking greater control over the 13 Indian Institutes of Management (IIMs) in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has initiated the process of consensus building among the stakeholders on this issue and if so, the details thereof;
- (d) whether the Government proposes to convert IIMs from registered societies into national institutions empowered to award degrees and if so, the details thereof; and
- (e) whether the Government has sought suggestions from IIMs and other experts in this regard and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): The Indian Institutes of Management (IIMs) are Public Institutions, established by the Government of India with the objectives of imparting high quality management education and training, conducting research and providing consultancy services in the field of management to various sectors of the Indian economy. The IIMs are governed by their Memorandum of Association and Rules which provide them functional autonomy and there is no proposal to dilute their autonomy.

(b) : Does not arise.

(c) to (e): Yes, Madam. The issue of giving degree-granting status to IIMs was formally discussed in a meeting of the Ministry of Human Resource Development with the Chairmen and Directors of IIMs in November 2011 and in subsequent meetings, after detailed discussion, inter-alia, it was decided that the most feasible option for the IIMs would be to acquire the status of Institutions of National Importance as this could be effected through an Act of the Parliament. To ensure that there is wide consultation in evolving a consensus in the process, a Committee under the Chairman, Board of Governors (BoG), IIM Tiruchirappalli, consisting of the Directors of IIMs Ahmedabad, Bangalore, Calcutta, Kozhikode, Udaipur and a Board member of IIM Lucknow drafted the IIM Bills. This draft was circulated to all IIMs and widely deliberated. A final draft of the Bill is at present under the consideration of this Ministry.